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27-6-2003

MA - 1348/2003

OA - 3208/2002



Present: Applicant in person.

Applicant seeks to withdraw his
MA - 1348/2003 with a view to seek
remedy permissible under law.

MA - 1348/2003 is dismissed
as withdrawn with liberty.

h
(Shanker Raju)
M(J)

h
(V.K. Majumdar)
M(A)